

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF M/S SOLITAIRIAN BUILDSPACE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	M/S SOLITAIRIAN BUILDSPACE PRIVATE LIMITED
2.	Date of Incorporation of the Corporate Debtor	04/09/2008
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies – Delhi
4.	Corporate Identity No. of the Corporate Debtor	U45400DL2008PTC182900
5.	Address of the registered office and principal office (if any) of corporate debtor	D-835, NEW FRIENDS COLONY, New Delhi, DELHI, Delhi, India, 110085 (as per MCA website)
6.	Insolvency commencement date in respect of corporate debtor	29/05/2024
7.	Estimated date of closure of insolvency resolution process	24/11/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mukesh Gupta [IBBI/IPA-001/IP-P-01494/2018-2019/12254] AFA Valid upto – 10-10-2024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059 Email: camukeship@rediffmail.com (<i>This email is not to be used for sending claims</i>)
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059 Email: cirp.solitairian@gmail.com
11.	Last date for submission of claims	12/06/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees as per best available information
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	(1) <u>Mr. Kushagra Goyal</u> [IBBI/IPA-001/IP-P-02748/2022-2023/14200] Address: B-3/44, Rajasthali Apartments, Road No. 41, Madhuban Chowk, Pitampura, Delhi, Near Pitampura Metro Station, North West, National Capital Territory of Delhi, 110034 Email: fca.kushagraoyal@gmail.com (2) <u>Ms. Veenu Drall</u> [IBBI/IPA-001/IP-P-02504/2021-2022/13816] Address: 13 G, Vikrant Apartments, Sector 13, Rohini, New Delhi-85, Sector 13, Rohini, New Delhi-85, North West, National Capital Territory of Delhi, 110085 Email: veenuar.solitairian@gmail.com (3) <u>Mr. Rajeev Dhingra</u> [IBBI/IPA-001/IP-P-01946/2019-2020/12970] Address: BG - 5A / 48B; DDA Flats, Paschim Vihar, Near BG 6 Market, Opposite Gas Godowns, New Delhi-110063 Email: carajeevdhingra.ip.rv@gmail.com

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) To Download the relevant Forms, the weblink is https://ibbi.gov.in/home/downloads (b) Detail of authorized representatives is available at Point 13 above.
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Notice is hereby given that the National Company Law Tribunal, New Delhi Bench Court - III, New Delhi has ordered the commencement of a corporate insolvency resolution process of **M/S SOLITAIRIAN BUILDSPACE PRIVATE LIMITED** on **29/05/2024**.

1. The creditors of **M/S SOLITAIRIAN BUILDSPACE PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **12/06/2024** to the interim resolution professional at the address mentioned against entry No. 10.
2. The financial creditors shall submit their claims with proof by electronic means only **by sending email on cirp.solitairian@gmail.com**. All other creditors may submit the claims with proof in person, by post or by electronic means.
3. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.
4. **Submission of false or misleading proofs of claim shall attract penalties.**


MUKESH GUPTA
 INSOLVENCY PROFESSIONAL
 IBBI/IPA-001/IP-P-01494/2018-19/12254

Date: 01.06.2024
Place: New Delhi

MUKESH GUPTA
Interim Resolution Professional
SOLITAIRIAN BUILDSPACE PRIVATE LIMITED (under CIRP)

[IBBI/IPA-001/IP-P-01494/2018 -2019/12254]